

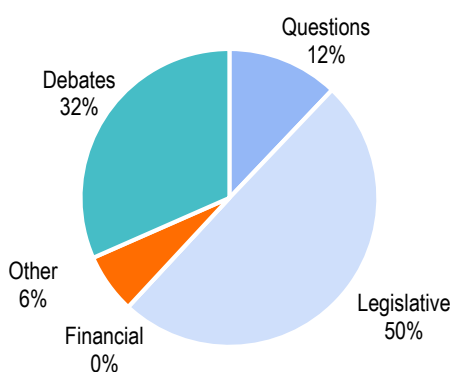
Plan vs. Performance

Monsoon Session: July 18, 2022 – August 8, 2022

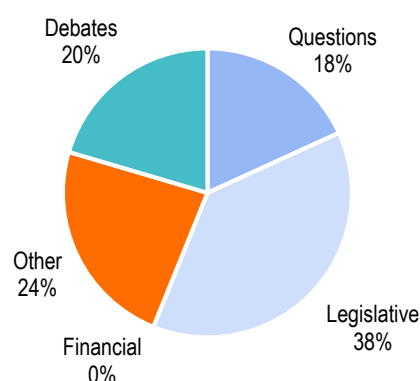
This note lists the legislative business planned by Parliament and compares it with the actual performance during Monsoon Session 2022.

	Plan	Actual
No. of Sittings (Lok Sabha)	18	16
No. of Sittings (Rajya Sabha)	18	16
No. of Bills for passage		
- Finance and Appropriation Bills	0	0
- Other Bills	32	5
No. of Bills for introduction		
- Finance and Appropriation Bills	0	0
- Other Bills	24	6
No. of Bills for withdrawal	0	1

Time spent on various matters in Lok Sabha



Time spent on various matters in Rajya Sabha



The Monsoon session of Parliament was scheduled to be held from July 18, 2022 to August 12, 2022 but was adjourned two working days earlier. Lok Sabha worked for 47% of its scheduled time and Rajya Sabha for 42% (only accounting for actual sitting days).

Six Bills were introduced in the session, of which two had not been listed for introduction. Five Bills were passed, of which three were pending from the previous session. The Personal Data Protection Bill, 2019 was withdrawn.

Bills listed for consideration and passing

Short Title	Lok Sabha	Rajya Sabha
Security / Law / Strategic Affairs		
The Anti-Maritime Piracy Bill, 2019	Introduced on 9 Dec 2019	
The Indian Antarctic Bill, 2022	Introduced on 1 Apr 2022 Passed on 22 Jul 2022	Passed on 1 Aug 2022
The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Amendment Bill, 2022	Introduced on 5 Apr 2022 Passed on 6 Apr 2022	Passed on 1 Aug 2022
Social Justice		
The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	Introduced on 11 Dec 2019	

Short Title	Lok Sabha	Rajya Sabha
The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Second Amendment) Bill, 2022	Introduced on 28 Mar 2022 Passed on 1 Apr 2022	
Sports		
The National Anti-Doping Bill, 2021	Introduced on 17 Dec 2021 Passed on 27 Jul 2022	Passed on 3 Aug 2022
Environment / Water Resources		
The Wild Life (Protection) Amendment Bill, 2021	Introduced on 17 Dec 2021 Passed on 2 Aug 2022	
The Inter-State River Water Disputes (Amendment) Bill, 2019	Introduced on 25 Jul 2019 Passed on 31 Jul 2019	

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills listed for introduction, consideration, and passing

Short Title	Lok Sabha	Rajya Sabha
Finance / Commerce / Corporate Affairs		
The Insolvency and Bankruptcy Code (Amendment) Bill, 2022		
The Development of Enterprises and Services Hubs (DESH) Bill, 2022		
The Multi-State Cooperative Societies (Amendment) Bill, 2022		
The Competition (Amendment) Bill, 2022	Introduced on 5 Aug 2022	
The Geographical Indications of Goods (Registration and Protection) (Amendment) Bill, 2022		
The Coffee (Promotion and Development) Bill, 2022		
Home Affairs / Security / Law / Strategic Affairs / Social Justice		
The Cantonment Bill, 2022		
The Old Grant (Regulation) Bill, 2022		
The Trafficking of Persons (Protection, Care and Rehabilitation) Bill, 2022		
The Family Courts (Amendment) Bill, 2022	Introduced on 18 Jul 2022 Passed on 26 Jul 2022	Passed on 4 Aug 2022
* The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2022		
* The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2022		
Consumer Affairs		
The Warehousing (Development and Regulation) Amendment Bill, 2022		
Information and Broadcasting		
The Press and Registration of Periodicals Bill, 2022		
Environment / Energy / Mining		
The Energy Conservation (Amendment) Bill, 2022	Introduced on 3 Aug 2022 Passed on 8 Aug 2022	
The Forest (Conservation) Amendment Bill, 2022		
The Mines and Minerals (Development and Regulation) Amendment Bill, 2022		
Health / Education		
The National Dental Commission Bill, 2022		
The National Nursing and Midwifery Commission Bill, 2022		
The Indian Institute of Management (Amendment) Bill, 2022		
* The Central Universities (Amendment) Bill, 2022	Introduced on 1 Aug 2022 Passed on 3 Aug 2022	Passed on 8 Aug 2022

Short Title	Lok Sabha	Rajya Sabha
* The Central Universities (Amendment) Bill, 2022		
Culture		
The Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2022		
The Kalakshetra Foundation (Amendment) Bill, 2022		

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

* There were two Bills amending the Constitution (Scheduled Tribes) Order, neither of which was introduced. One of the two Bills amending the Central Universities Act, 2009 was introduced and passed.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for introduction but introduced

Short Title	Lok Sabha	Rajya Sabha
The Electricity (Amendment) Bill, 2022	Introduced on 8 Aug 2022	
The New Delhi International Arbitration Centre (Amendment) Bill, 2022	Introduced on 5 Aug 2022 Passed on 8 Aug 2022	

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Sources: Relevant Bills; Bulletins of Lok Sabha; PRS.

Bills not listed for withdrawal but withdrawn

Short Title	Withdrawn on
The Personal Data Protection Bill, 2019	3 Aug 2022

Sources: Bulletin of Lok Sabha; PRS.

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